

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 4**  
**(IB)-2721(ND)2019**  
**IA-699,711/ND/21**

**IN THE MATTER OF:**

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 17.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. P Nagesh, Mr. Ravi Kumar in IA-340/21  
For the Respondent :  
For the Intervenor : Mr. Sumant Batra, Ms. Niharika Sharma,  
Mr. Rahul Mendiratta, Advocates

**ORDER**

**IA-699/ND/2021:**

This is an application filed by set of Home Buyers (CoC members) seeking intervention in **IA-364/ND/2021**. Mr. Batra appearing for the applicant/proposed intervenor states that the **IA-364/ND/2021** is filed by set of Home Buyers and in hearing that application, the stay is granted for conducting CoC meeting by allowing the intervention of these Applicants. The Applicants desire to assist the Court in adjudication of the application

**IA-364/ND/2021.**

Application is **allowed**.

**IA-711/ND/2021:**

This is an application filed by set of Home Buyers (CoC members) seeking intervention in **IA-340/ND/2021**. Mr. Batra appearing for the applicant/proposed intervenor states that the **IA-340/ND/2021** is filed by the set of Home Buyers and in hearing that application, the stay is granted for conducting CoC meeting by allowing the intervention of these Applicants. The Applicants desire to assist the Court in adjudication of the application **IA-340/ND/2021**.

Application is **allowed**.

**Sd/-  
SUMITA PURKAYASTHA  
MEMBER (TECHNICAL)**

**Sd/-  
DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**